

समन्वित ग्रामीण विकास कार्यक्रम

जवाहर रोजगार योजना

सहायता किए गए परिवारों की संख्या

सृजित रोजगार (लाख श्रम दिन)

1994-95 22701

24-36

1995-96 11786

6.44 (अक्टूबर 1995 तक)

Amnesty International Reports of India

26. SHRI SANJAY DALMIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government had received any report of Amnesty International pertaining to India; and

(b) if so, the salient features thereof and the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) Amnesty International brings out a report every year on the human rights situation in various countries. The 1995 report includes a section on India which, inter alia, includes a range of general allegations of human rights violations, in Jammu & Kashmir and Punjab. Government of India examines and responds to all Amnesty International reports.

Upgradation of State Highways to National Highways in Andhra Pradesh

27. DR. D. VENKATESHWAR RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the State Government of Andhra Pradesh had submitted 9 proposals covering a length of 4,812 k.m. to the Union Ministry vide letter No. 1612 (R11) (2)/91-3 Dt: 24.2.1992 for upgradation of state highways to National Highways;

(b) if so, whether out of these proposals, Government of India sanctioned state highways from Kurnool to Chittoor to a length of 362 kms as N+18 in January 1993;

(c) the fate of the other proposals;

(d) to what extent the work on the approved highways have been completed; and

(e) by when all proposals are likely to be accepted and work on these is likely to be started?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) Yes, Sir.

(b) Yes, Sir.

(c) Owing to limited availability of funds for the development of National Highways during the 8th Plan, it has not been possible to accept the proposals.

(d) Improvement of National Highways is a continuous process and on N+18, improvement works aggregating to Rs. 7.2 crores have been sanctioned since its declaration and are at various stages of progress.

(e) In view of (c) above, it is difficult to indicate a time frame.

Improving Indo-Pak Relations

28. SHRI JANARDHANA POOJARY:
SHRIMATI JAYANTI PATNAIK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government propose to improve Indo-Pak relations by holding Secretary/Minister level talks with Pakistan;

(b) if so, the proposal mooted by Government in this regard;